

ऊर्जा मंत्री (श्री पी० रावबन्धन) :
(क) जी, हा।

(ख) केन्द्रीय क्षेत्र में स्थापित किया जा रहा कोरवा मुर ताप विद्युत केन्द्र एक क्षेत्रीय केन्द्र है। उद्देश्य यह है कि इस स्टेशन में उस क्षेत्र के राज्य और सघ शासित क्षेत्र मुख्यतः लाभ प्राप्त करे। बिजली का आबंटन राज्या को केन्द्रीय सहायता और ऊर्जा के वास्तविक उपयोग को ध्यान में रखकर किया गया है। इस समय किया गया आबंटन प्रथम चरण की 1000 मेगावाट क्षमता के लिए है। पन्द्रह प्रतिशत क्षमता अनावटित रखी गई है ताकि आवश्यकताओं के आकषिक मूल्यांकन के बाद राज्या को दी जा सके और 100 मेगावाट क्षमता सघ शासित क्षेत्र गोवा, जिसकी अपनी उत्पादन क्षमता नहीं है, के लिये नियत की गई है। शेष 750 मेगावाट में से मध्य प्रदेश को 290 मेगावाट का आबंटन किया जा रहा है।

Nomination of Electronics Corporation of India by the Research and Development Organisation

3045 SHRI KISHORE LAL Will the Minister of DEFENCE be pleased to state

(a) whether Research and Development Organisation has nominated Electronics Corporation of India Limited their agency for production of Micro Phone grids at Rs 140/- per piece,

(b) whether it is a fact that this microphone grid can be manufactured by small manufacturers and whether any person has offered at Rs 90 per piece,

(c) whether it is a fact that this comes under cottage industry and can be started with a capital of Rs. 40 000/- and Government are spending much more on it, and

(d) whether it is also a fact that the work was entrusted to Electronics

Corporation of India Limited in 1976 and till now no production has started?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) Yes Sir The price is being negotiated between Electronics Corporation of India Limited (ECIL) and the Procurement agency

(b) and (c) It can be produced by small scale manufacturers It is estimated that the investment needed to take this up for production is Rs One lakh for a production capacity of 1000 grids per year No small scale manufacturer has offered a price for it the only offer at Rs 100/- + 5 per cent is from an employee of Defence Research & Development Organisation working on this project However ECIL have all the necessary infrastructure

(d) The production of this item was referred to ECIL in May 1976 ECIL is all set up for manufacture The only formalities to be finalised relate to packing and forwarding instructions

Charter of Demands of Employees in Shipping Corporation of India

3046 SHRI HALIMUDDIN AHMED Will the Minister of SHIPPING & TRANSPORT be pleased to state

(a) whether it is a fact that the Charter of Demands pertaining to wage revision dearness allowances and other service conditions is pending with the Shipping Corporation of India Ltd for its consideration and decision ever since 1st January, 1975,

(b) whether it is also a fact that the service conditions prevailing in the private sector are far better and superior to those prevailing in the Shipping Corporation of India Ltd

(c) whether Supreme Court had given assurance to settle the disputes on or before 31st October 1978, and

(d) if so, what steps Government have taken till now?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) A statement is laid on the Table of the House.

(b) Yes, Sir, in senior levels only.

(c) Government is not aware of any such assurance.

(d) Does not arise.

Statement

The decision of the Government on the Charter of Demands of the employees of the Shipping Corporation of India (other than officers) was communicated to the SCI on 26th August, 1976. The offer of an agreement by the Management on the basis of these decisions was not accepted by the Employees' Union. The statement continues.

2 The real bone of contention is the revised D.A. formula approved by the Government which is being applied in all cases of revision of pay scales and other service conditions of various public sector undertakings. According to this formula, D.A. is worked out on the basis of All-India Consumer Price Index (Simla) and increase in each point is neutralised at the rate of Rs 130 from a negotiated cut off date. The existing D.A. formula of the SCI is linked to the Consumer Price Index (Maharashtra) (base 1934) as well as to the level of basic wage. Under this formula, as on 1-1-1978, the lowest paid employee of SCI got a D.A. of Rs. 560/- and all employees drawing a basic pay of Rs 300/- and above got a D.A. of Rs. 1130/- SCI is a high wage island undertaking. If the present formula of D.A. is continued, the disparity in wages between this undertaking and other public sector undertakings will further widen.

Bridge over the Jamuna in Delhi.

3047. **SHRI KISHORE LAL:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the bridge over Jamuna river in Delhi near Inter State Bus Terminus has been sanctioned;

(b) if so, what, is the amount to be spent;

(c) when is the work likely to start; and

(d) when it is scheduled to be completed?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Not yet, Sir.

(b) to (d). According to an estimate prepared by the Delhi Administration, P.W.D. the work is estimated to cost Rs. 11,689 crores covering the bridge, guide bunds and the proposed flyover over Ring Road near inter-State bus terminal. This estimate, however, requires some recasting and accordingly the estimate has been returned to the Delhi Admn. for necessary modifications. Work can commence after the sanction to the estimate is issued and tenders invited and finalised. The bridge is likely to be completed in about 4 years after commencement of the work.

Facilities to Government Employees to take up Foreign Jobs

3048. **SHRI K. A. RAJAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the Government of Kerala are granting all facilities to their employees including leave without allowances for 5 years for taking up jobs abroad; and

(b) if so, whether Government will consider the question of permitting the Central Government employees by granting similar facilities to take up foreign jobs for a specified term?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The Government of Kerala have informed that leave can be granted to the State Government employees for taking up jobs abroad subject to certain conditions.